

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) The proposals to set up High Power Transmitters in five border areas have been finalised and in the remaining five cases proposals have been finalised but they are awaiting sanction.

(b) and (c). Equipment has been ordered in all cases with the approval of Finance. Sites have been selected in all the cases excepting one and building construction work is in progress in three cases. Three of these High Power Transmitters are expected to come up during the financial year 1967-68 and the rest are expected to be completed within the next two years.

**Manufacture of Fighter and Helicopter Planes**

2. Dr. Karni Singh: Will the Minister of Defence be pleased to state:

(a) whether any progress has been made regarding the indigenous manufacture of fighter and helicopter planes; and

(b) if so, the extent thereof?

The Minister of Defence (Shri Swaran Singh): (a) and (b). Yes, Sir. The major tasks undertaken by the Hindustan Aeronautics Ltd. are as follows:—

- (i) Manufacture of the Gnat aircraft under licence;
- (ii) Design, development and manufacture of the Jet Fighter HF-24;
- (iii) Manufacture of the supersonic interceptor MIG-21 including its engine and air-borne electronic equipment;
- (iv) Manufacture under licence of the Alouette helicopter including its engine.

The Gnat is in full production at the Hindustan Aeronautics Ltd. Further deliveries of the Gnat were made during 1966-67.

The HF-24 Mk. 1 aircraft has been put into production and a number of them were delivered to the Indian Air Force during the year. The Hindustan Aeronautics Limited have also undertaken the development of an improved version of the HF-24 aircraft.

The first phase of assembly of the MIG-21 aircraft has been completed. Further phases of manufacture are in hand.

The erection of the Alouette helicopter from sub-assemblies has commenced at the Hindustan Aeronautics Limited. The production of the Alouette helicopter from raw materials is expected to commence during the year 1967-68.

**Notes exchanged between India and China**

3. Shri Yashpal Singh:

Shri D. C. Sharma:

Will the Minister of External Affairs be pleased to state:

(a) whether any notes have been exchanged with the Government of People's Republic of China after the termination of the last Session of Parliament; and

(b) if so, the details thereof?

The Minister of External Affairs (Shri M. C. Chagla): (a) and (b). Several notes have been exchanged with the Government of the People's Republic of China since the termination of the last session of Parliament. White Paper No. XIII containing notes, memoranda, etc. exchanged with the Chinese Government since February 1966, is being placed before Parliament shortly.

**Atomic Power Station, Tarapore**

4. Shri George Fernandes: Will the Prime Minister be pleased to state:

(a) the terms of the contract entered into by the Government of India